

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : MA/555/IB/2018
PETITION NUMBER : CP/668/IB/2017
NAME OF THE APPLICANT : Rajendran (RP)
NAME OF THE RESPONDENT : Star Agro Marine Exports Pvt Ltd
UNDER SECTION : 43 & 44 of IBC**

ORDER

Due to paucity of time, this matter is adjourned to **02.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS